Annexure-1																		
Name of the corporate debtor: Indounique Flame Limited ; Date of commencement of CIRP: 11.01.2024; List of creditors as on: 03.04.2024																		
	List of secured financial creditors belonging to any class of creditors																	
SI.	Name of	Details	s of claim r	eceived	Details of claim admitted								Amoun	t of any Amou	nt of claim not	Amount	of claim	Remarks, if any
No.	creditor	Date of	te of Amount claimed		Int of claim Nature of Amount		Amount covered by	ed by Amount covered by		Whether %	of voting share i	n of	mutual o	lues, that	dmitted	under verificati on		
		receipt		admitte	d	claim	security	guara	ntee	related	CoC	continge	may be	set- off				
							interest			party?		nt claim						
	NIL																	
	Annexure-2																	
	Name of the corporate debtor: Indounique Flame Limited ; Date of commencement of CIRP: 11.01.2024; List of creditors as on: 03.04.2024																	
	List of unsecured financial creditors belonging to any class of creditors																	
	(Amount in 3)																	
SI.	Name of	Details of	claim	Details of claim ad	nitted						Amoun	t Amou	nt of any	Amount of claim	ot Amount o	of claim	Remarks, i	f any
No.	creditor	Date of	Amount	Amount of claim	Nature of	claim	Amount	covered by	Whether	% of voting s	hare in of	mutual	dues, that	admitted	under ver	ification		
		receipt	claimed	admitted			guarante	e	related	CoC	continge	n may t	e set- off					
		_					-	1	party?		t claim							
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